

[Print](#)**Defective Case Register from 2026-05-15 to 2026-05-15**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/22718/2026	ANUPAM RATH	2026-05-15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 14-NOT PROPERLY INDEXED. AB not mentioned in index.Rs. 50/- not paid.
2	D-WP(C)/21927/2026	PRAVASH CHANDRA JENA	2026-05-15	page no.20 partially legible
3	D-WP(C)/21926/2026	PRAVASH CHANDRA JENA	2026-05-15	page no.20 partially legible
4	D-WP(C)/20522/2026	PRASANNA KUMAR MISRA	2026-05-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Paragraph not correctly mentioned in the affidavit.As per Index annex-5 not mentioned in the petition copy.
5	D-CMP/22714/2026	ASHOK KUMAR BEHERA	2026-05-15	A.Fee of Rs.1.10/order be paid on the C.Copies
6	D-ABLAPL/12182/2026	CHIRANJIB ROUT	2026-05-15	1.1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after 2. Put up for S.r there after
7	D-WP(C)/22171/2026	KUNAL KUMAR SWAIN	2026-05-15	Page no. 45 not in order.
8	D-WP(C)/20938/2026	SUBASH CHANDRA SATAPATHY	2026-05-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. Synopsis and date chart not mentioned in the Index.
9	D-WP(C)/22250/2026	DAITARI BEHERA	2026-05-15	Receipt Showing Serv.copy To ct not Filed.
10	D-WP(C)/22115/2026	PRASANNA KUMAR PANDA	2026-05-15	Petitioner no.2 not executed in V.nama.
11	D-CMAPL/22455/2026	ASIT KUMAR CHOUDHURY	2026-05-15	i) District of op no. 1 not mention in cause title. ii) Day of delay left blank in I.A. iii) Put up for SR after removal of defects and disposal of I.A. no. 144/2026.
12	D-WP(C)/22501/2026	JANAKI KANTA MAHAPATRA	2026-05-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED pages - 12 14 and 16 not legible.
13	D-WA/20996/2026	SANJAY RATH,A.G.A	2026-05-15	i) Page mark in book mark does not tally with Index. ii) Page no. 68 not available . iii) Anx- 4 not mark in page no. 68.
14	D-WP(C)/22033/2026	RABINDRANATH BARIK	2026-05-15	PAGE NO.9 NOT NEAT

15	D-WP(C)/22108/2026	SWOYAM PRABHU JENA	2026-05-15	Page nos. 18 and 19 not in order.
16	D-WA/20642/2026	PRABIR KUMAR RAY,A.G.A	2026-05-15	District of A-2 not mention in cause title
17	D-CRLREV/13569/2026	SAURAV TIBREWAL	2026-05-15	1. Days of delay not mentioned in Limitation petition.
18	D-CRLMC/13701/2026	ANUGRAHA NARAYAN SAMANTRAY	2026-05-15	1. Page no.9 Annex-2 not exhibited.
19	D-WP(C)/21049/2026	JAGAMOHAN PATTANAIK	2026-05-15	Copy of order dated 16.06.2025 in W.P (C) No. 16046 of 2025 mentioned In Index (ANX-3) and para-4 body of the petition not tally with under Annex-3.
20	D-ABLAPL/14403/2026	KSHIROD KUMAR PAHIL	2026-05-15	Name and details of Informant be redacted from Para No.2 and put up for SR thereafter.
21	D-WP(C)/21044/2026	SHASHI BHUSAN JENA	2026-05-15	1. Date of Representation mentioned in Ann.6 of Index and Para 41 not correct.
22	D-BLAPL/14492/2026	AMITAV TRIPATHY	2026-05-15	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Prayer of the petition not properly arranged.ii) Annexure-1 and 2 be kept in sealed cover. iii) Name and Detail address of the victim and her relatives be redacted from petition , annexure 1 and 2. iv) As per standing order redacted xerox copy of such annexures to be filed. For further S.R. after removal of defect.
23	D-WP(C)/21222/2026	PRABHAKAR SABAT	2026-05-15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.C. fee of Rs.10/- not paid
24	D-WP(C)/21921/2026	PRAVASH CHANDRA JENA	2026-05-15	page no.19 partially legible
25	D-CRLMC/14252/2026	RANJAN KUMAR ROUT	2026-05-15	1 Annex-3 not legible.2. C. copy Annex-4 not filed
26	D-CRLA/12573/2026	GEETANJALI MAJHI	2026-05-15	Put up SR after redacting the name of Informant/Victim/relatives from petition.
27	D-CONTC/15915/2026	ADV.	2026-05-15	i) District name not mentioned in address of the contemnor mentioned in the cause title.
28	D-WP(C)/20431/2026	GANESH PRASAD SAMAL	2026-05-15	Annex-4 not legible.2.Hologram of Rs.50/- to be paid in cause title.
29	D-ABLAPL/14449/2026	RAMA CHANDRA JENA	2026-05-15	Name of victim/informant be redacted from Para no.2 3 AND 4 Put up for SR thereafter
30	D-CRLMC/13748/2026	SURJYA NARAYAN SAHU	2026-05-15	1. VGR and PS case numbers not correctly furnished in Synopsis.
31	D-ABLAPL/14021/2026	PRANAB KUMAR SAMANTRAY	2026-05-15	14-NOT PROPERLY INDEXED.
32	D-CRLMC/13938/2026	DEBASIS TRIPATHY	2026-05-15	Wrongly mentioned Annexure-1 instead of Annexure-4 in para-1 of the petition

33	D-WP(C)/21489/2026	UMESH CHANDRA MOHANTY	2026-05-15	1. As per index date of annex.6 not furnished in para.9 of petition.2. page nos.104 120 129 and 136 partially legible. 3page no.180 not in proper place as per index.
34	D-RPFAM/22405/2026	SAMARENDRA MOHANTY	2026-05-15	Further SR after filling of c copy
35	D-CRLMC/13769/2026	PARTHA SARATHI DAS	2026-05-15	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the Informant as well as her father mentioned in para-3 of the petition be redacted.Thereafter, put up for S.R.
36	D-WP(C)/22139/2026	PRASANTA KUMAR SATAPATHY	2026-05-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Copy of objection vide annex-1 not tally with Index.
37	D-WP(C)/22181/2026	JYOTI RANJAN KHUNTIA	2026-05-15	1. Dt. of joining letter in annex.2 not tally with index
38	D-WP(C)/21001/2026	SIDHARTH SANKAR MOHAPATRA	2026-05-15	Index not properly scanned
39	D-CRLMC/13916/2026	HRUDANANDA TRIPATHY	2026-05-15	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the Informant-cum-victim mentioned in Para-3 of the petition be redacted.Thereafter, put up for S.R.
40	D-MATA/22445/2026	HRUDANANDA MOHAPATRA	2026-05-15	Authentication fee due on the Copy of Trial Court Judgement Rs 6/ not paid
41	D-CRLMP/14025/2026	SANJAY KUMAR PARIDA	2026-05-15	1. Age of the petitioner in cause title and v.nama not tally with Affidavit.
42	D-RVWPET/17837/2026	DR. JITENDRA KUMAR LENKA	2026-05-15	Petitioner in RVWPET not a party in wp (c). Put up for SR after removal of defects.
43	D-CONTC/15910/2026	ADV.	2026-05-15	I) District name of the contemnor not mentioned in the address mentioned in cause title.
44	D-WP(C)/20928/2026	SAGARIKA SAHOO	2026-05-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
45	D-WP(C)/22125/2026	RANJIT SAMAL	2026-05-15	1. Annex.2 not furnished in the petition. 2.Or.no of annex.4 not tally with index.3. page nos. 15 16 and 26 are not legible
46	D-ABLAPL/12735/2026	RAMESH AGARWAL	2026-05-15	1. Name Informant in Para 2 be redacted. 2. Neat and legible copy of Ann. 1 to 3 be filed. 3. Resubmit for SR after removal of defects.
47	D-WP(C)/22808/2026	SOMA PATNAIK	2026-05-15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in the v.nama.

48	D-CRLA/12057/2026	PRATAP KUMAR NAYAK	2026-05-15	1Name of Informant/Victim /Relatives need not be disclosed and kept closed in cover in connection with annex-1.
49	D-WP(C)/20434/2026	MANAS RANJAN KHATUA	2026-05-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
50	D-CRLREV/11514/2026	DEVASHIS PANDA	2026-05-15	Name of Informant/Victim/Relative need not be disclosed in connection with Annex- 2 , 2/1 and 4 and kept closed in cover
51	D-EXP/7400/2026	JITENDRA KUMAR MISHRA (2)	2026-05-15	i) Reference certificate not furnished. ii) Put up for SR after disposal of I.A. no. 15/2026.
52	D-WP(C)/20956/2026	MANOJ KUMAR PANDA	2026-05-15	20-VERNACULAR CERTIFICATE NOT FURNISHED.
53	D-WP(C)/22451/2026	LAXMI PRASAD DWIVEDY	2026-05-15	1. SL. NO. 4 of affidavit in I.A. not properly furnished.
54	D-BLAPL/14323/2026	AMLAN SHAKTI PAUL	2026-05-15	G.R.Case No.not correctly furnished in BLAPL Petition.
55	D-WA/20674/2026	GAJENDRANATH ROUT	2026-05-15	1. Court Fee Rs- 12/ to be paid. 2. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. i) Date of order wrongly mention in being aggrieved. ii) Legible copy of page no. 20 21 46 47 are to be filed. iii) Undertaking for translation copy of odia not filed.
56	D-WP(C)/21011/2026	ULLASH CHANDRA MOHANTY	2026-05-15	1. Spl Adhesive stamp of Rs.30 not affixed in Affidavit and IA Affidavit.
57	D-WP(C)/21879/2026	DR. BINODA KUMAR MISHRA	2026-05-15	Page no. 48 not neat.
58	D-CMP/22089/2026	PRAGYAN PARAMITA MOHANTY	2026-05-15	The Date of Order At Page No-1 of the Petition be corrected.
59	D-WA/20534/2026	ANJAN KUMAR BISWAL	2026-05-15	Period of Delay 27 days
60	D-WP(C)/20468/2026	DEBADATTA MOHANTY	2026-05-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
61	D-BLAPL/14465/2026	BIDYALOK MOHAPATRA	2026-05-15	1.C.T. case No. and Court name mentioned in petition not tally with Rejection order. 2.Name of the title of Petitioner wrongly mentioned as Mehera instead of Meher in Cause title. 3.Paragraphs incorrectly mentioned in declaration of affidavit. 4.Hologram of Rs.50/- not affixed in V.nama.
62	D-WP(C)/20983/2026	AJAYA KUMAR NANDA	2026-05-15	1. Application not properly addressed to the Honorable Court. 2. Ann.1 not attested.
63	D-ABLAPL/14461/2026	DILLIP KUMAR SAHOO	2026-05-15	1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy, V. Nama be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after

64	D-WP(C)/20986/2026	AJAYA KUMAR NANDA	2026-05-15	1. Application not properly addressed to the Honorable Court. 2. Ann.1 not attested.
65	D-MACA/22320/2026	SUSANT KUMAR MOHANTY	2026-05-15	20-VERNACULAR CERTIFICATE NOT FURNISHED.
66	D-WA/20835/2026	RAMDAS ACHARY	2026-05-15	i) Legible copy of page no. 52 168 194 197 are to be filed.ii) Put up for SR after disposal of I.A. no. 1703/2026 and removal of defects.
67	D-CONTC/22440/2026	SWAYAMJIT ROUT	2026-05-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Postal receipt not filed
68	D-WP(C)/22219/2026	ANIMA KUMARI DEI	2026-05-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
69	D-CRLREV/13886/2026	AMRITA MISHRA	2026-05-15	1.C. copy Of D.v. case No -9/ 2023 not filed 2. Signature of petitioner in V. nama does not tally as per index and Affidavit
70	D-CONTC/15893/2026	ADV.	2026-05-15	i) District name of the contemnror not mentioned in cause title.
71	D-WP(C)/22042/2026	RABINDRANATH BARIK	2026-05-15	PAGE NOS. 8 and 9 PARTIALLY LEGIBLE
72	D-ABLAPL/14380/2026	TAPAN KUMAR JENA SAMANTA	2026-05-15	1.Occupation of the deponent not mentioned in affidavit and not authorized to swear affidavit other petitioners. 2.Name and details of Informant/family members mentioned in Annexure-1 need not be disclose and kept in closed envelop.
73	D-TRP(C)/22449/2026	AMIYA RANJAN SWAIN	2026-05-15	Annexure 2 not correctly furnished in Petition
74	D-CRLMP/12895/2026	ASMIYA RANJAN MAJHI	2026-05-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Name of the opp. parties not correctly furnished in Index.
75	D-CMAPL/22079/2026	KARUNAKAR GAYA	2026-05-15	17-REFERENCE CERTIFICATE NOT FURNISHED.
76	D-WP(C)/22384/2026	PRAFULLA KUMAR MOHAPATRA	2026-05-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no -4 not correctly mentioned in the affidavit
77	D-CONTC/15902/2026	ADV.	2026-05-15	i) Name of the district not mentioned in address of the contemnror in cause title.
78	D-WP(C)/20981/2026	AJAYA KUMAR NANDA	2026-05-15	1. Application not properly addressed to Honorable court. 2. Ann.1 not attested.
79	D-ABLAPL/14404/2026	SHIBANI SHANKAR PRADHAN	2026-05-15	Name and Details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover
80	D-CONTC/21328/2026	ADV.	2026-05-15	or.dtd6-4-2026 passed in CONTC no.6-4-2026 furnished in prayer not filed.

81	D-CONTC/21983/2026	ADV.	2026-05-15	20-VERNACULAR CERTIFICATE NOT FURNISHED.
82	D-WP(C)/21658/2026	SRIKANTA KUMAR NATH	2026-05-15	page nos. 12 and 40 partially legible.
83	D-CMP/21195/2026	PEEYUSH DAS	2026-05-15	R-3 of the L.A.Court not made Party in this Petition.
84	D-MACA/21981/2026	ADAM ALI KHAN	2026-05-15	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
85	D-WP(C)/21029/2026	SANJAY KUMAR DAS	2026-05-15	1. Ann.5 not attested
86	D-WP(C)/22037/2026	RABINDRANATH BARIK	2026-05-15	PAGE NOS. 8 and 9 PARTIALLY LEGIBLE
87	D-WP(C)/22028/2026	NETRANANDA BISWAL	2026-05-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. As per annex.8 date of order not tally with index.2. page mark not properly marked in I.A
88	D-CONTC/15572/2026	ADV.	2026-05-15	i) Age of the deponent in affidavit not tally with cause title.ii) Date of order mentioned in 2nd line of para -3 not tally withannexure-1.
89	D-WP(C)/21022/2026	SANJAY KUMAR DAS	2026-05-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
90	D-WP(C)/22233/2026	DEBAKANT MOHANTY	2026-05-15	1. Copy of order date passed in Mutation case no. 999/2025 not mentioned.2. C.copy/Free copy of order passed in mutation case no.999/2025 not filed
91	D-ABLAPL/14515/2026	DIPTI RANJAN MOHAPATRA	2026-05-15	Name and Details of victim informant mentioned in annexure need not be disclosed and kept in closed cover.
92	D-WP(C)/20591/2026	PRASANTA KUMAR JENA	2026-05-15	Name of 8 and 38 not correct in CT
93	D-WP(C)/20988/2026	AJAYA KUMAR NANDA	2026-05-15	1. Application not properly addressed to the Honorable Court.
94	D-WP(C)/20999/2026	RUDRA NARAYAN PARIJA	2026-05-15	1. Address of OP No.2 not correct. 2. WPC No. mentioned in Ann.7 of Index not correct.
95	D-CONTC/22778/2026	ADV.	2026-05-15	i) Date of order not correctly furnished in para-6 of the petition.ii) Age of the deponent mentioned in affidavit not tally with cause title.iii) Paragraph sl. no. not correctly furnished in petition and affidavit.
96	D-CRLMC/14218/2026	BIDYADHAR MANSING	2026-05-15	1. Father name of the petitioner in cause title not tally with Affidavit.

97	D-RSA/19395/2026	SOUGAT DASH	2026-05-15	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
98	D-ABLAPL/14384/2026	ASWINI KUMAR MISHRA-3	2026-05-15	Name and Details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover.
99	D-WP(C)/21683/2026	BIBHU PRASAD PANDA	2026-05-15	Signature in Vnama not tally with CT.
100	D-CRLMP/12455/2026	JUDHISTHIR SAHOO	2026-05-15	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further SR after redacting the name of victim / informant, Relative, Address of School, Phone number from the para no.3 Declaration, page nos.11 12 14 . Acknowledgement Slip and e-receipt. 2. Redacted xerox copy of V.nama to be filed. 3. Original Annex-1 2 , Affidavit and V.nama be kept in closed cover
101	D-BLAPL/14464/2026	SUSIL KUMAR PATNAIK	2026-05-15	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
102	D-CMP/21101/2026	BRAJA RAJ SAI	2026-05-15	14-NOT PROPERLY INDEXED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED O.Ps No-4 and 5 should not be the parties in the Petition
103	D-WP(C)/20984/2026	AJAYA KUMAR NANDA	2026-05-15	1. Application not properly addressed to the Honorable Court. 2. Ann.1 not attested
104	D-WP(C)/22147/2026	BRAJA MOHAN SARANGI	2026-05-15	Corrected Annex-4 to be filed.
105	D-WP(C)/22482/2026	BASUDEV PUJARI	2026-05-15	Page - 24 not legible
106	D-BLAPL/14353/2026	AMLAN SHAKTI PAUL	2026-05-15	Copy of Rejection order passed by 2nd Addl. Sessions Judge, Khurda but BLAPL Petition mentioned as 1st Addl. Sessions Judge Khurda
107	D-WP(C)/21659/2026	SRIKANTA KUMAR NATH	2026-05-15	page nos. 15 16 and 20 are partially legible.
108	D-WP(C)/21072/2026	JAJATI KESHARI KHUNTIA	2026-05-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. OHCBA welfare Fund Rs.50 not paid.
109	D-WP(C)/21652/2026	BRAJA MOHAN SARANGI	2026-05-15	Vehicle bearing Regd. No OD33R 7233 to be corrected in cause title and prayer portion.
110	D-WP(C)/20823/2026	NIRANJAN PANDA	2026-05-15	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Page no.154 not in order.Page nos 50 72 80 and 118 not neat.Extra affidavit be removed.
111	D-CONTC/15975/2026	ADV.	2026-05-15	I) Year of the wp(c) no. and its date of disposal not correctly mentioned in reference certificate.ii) Year of the wp(c) no. not correctly mentioned in last line of para -2.
112	D-CMP/21232/2026	SIRISH CHANDRA TRIPATHY	2026-05-15	Between Pages No-14 AND 15 one Page to be numbered.
113	D-ABLAPL/14462/2026	ASHOK KUMAR BEHERA	2026-05-15	Name And Details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover
114	D-WP(C)/22534/2026	PABITRA KUMAR NAYAK	2026-05-15	1. Subject code in cause title does not tally with Assessment slip.
115	D-WP(C)/22787/2026	PRASANNA KUMAR PANDA	2026-05-15	1. Alphabetically A and B not paginated and Code not mentioned in index.
116	D-WP(C)/22404/2026	BISHNU PRASAD PRADHAN	2026-05-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
117	D-BLAPL/13847/2026	DHANANJAYA MUND	2026-05-15	Name of trial court in C.T . not tally with rej. order.
118	D-BLAPL/14200/2026	SMRUTI RANJAN DASH	2026-05-15	1. C.T case no not furnished in cause title of the application 2. Pending before the court mentioned in the cause title not tally with Rejection orde
119	D-WA/20535/2026	ANJAN KUMAR BISWAL	2026-05-15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Period of Delay 27 days
120	D-CRLMC/14425/2026	JITENDRA KUMAR DIGAL	2026-05-15	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Page nos 12 and 15 not legible
121	D-CRLMC/13764/2026	KULDEEP MOHANTY	2026-05-15	1. Xerox copy Page no. 9 to 14 under Annex-1 and Closed cover of the Annex-1 to be redacted
122	D-CONTC/15896/2026	ADV.	2026-05-15	i) District name of the contemnor not mentioned in cause title.
123	D-CMAPL/22019/2026	SANGRAM JENA	2026-05-15	8-CAUSE TITLE NOT IN ORDER. C. copy of impugned order not filed i) Synopsis and date chart not mention in Index. ii) Put up for SR after filing of c. copy of impugned order and removal of defects.
124	D-WP(C)/22428/2026		2026-05-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Annex- 2 and 3 not mentioned in paragraphs.

125	D-BLAPL/14472/2026	ARUN KUMAR BUDHIA	2026-05-15	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
126	D-WP(C)/21989/2026	SARAT CHANDRA MEKAP	2026-05-15	Page no.15 not legible.
127	D-ABLAPL/14473/2026	KISHORE KUMAR MISHRA	2026-05-15	Paragraph No. Not furnished in Declaration.
128	D-WP(C)/20472/2026	SHASHANKA SHEKHAR PATRA	2026-05-15	Annex-2 not exhibited at page no.13.2.Page no.14 repeated twice
129	D-WP(C)/21085/2026	MAHITOSH SINHA	2026-05-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
130	D-WP(C)/22354/2026	KRUTIBASH MOHAPATRA	2026-05-15	Pages - 21 and 22 not legible.
131	D-ABLAPL/14105/2026	SIDHARTHA SANKAR RAY (2)	2026-05-15	1. Name of PS mentioned in Synopsis, CT, Para 1, 2 and Prayer not correct.
132	D-WP(C)/22812/2026	SOMA PATNAIK	2026-05-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit.
133	D-WP(C)/21013/2026	BIDYADHAR MANSING	2026-05-15	1. Date Chart left blank. 2. Court Fee of Rs.24 not paid on Petition. 3. Paragraph declaration incomplete. 4. Ann.5 has been marked as Ann.4. 5. OHCBA welfare fund Rs.50 not paid.
134	D-CRLA/12724/2026	ASISH KUMAR RAY	2026-05-15	1. paragraphs not correctly furnished in declaration.2 . Good ground certificate not furnished.
135	D-WP(C)/20933/2026	SHANTI RANJAN BEHERA	2026-05-15	This may be registered as R.SA
136	D-WP(C)/20989/2026	AJAYA KUMAR NANDA	2026-05-15	1. Application not properly addressed to Honorable Court. 2. Ann.1 not attested.
137	D-WP(C)/20985/2026	AJAYA KUMAR NANDA	2026-05-15	1. Application not properly addressed to the Honorable Court. 2. Ann.1 not attested.
138	D-WP(C)/22022/2026	SATYA NARAYAN MISHRA 4	2026-05-15	1 Name of petitioner not correctly mentioned an Affidavit.
139	D-WP(C)/22126/2026	RANJIT SAMAL	2026-05-15	1. page nos. 15 partially legible.2.Annex.5 not furnished in page no.38
140	D-WP(C)/20900/2026	SUBHENDU KUMAR NAYAK	2026-05-15	Index page marking not proper.
141	D-CRLMP/11500/2026	RAKESH KUMAR SARANGI	2026-05-15	NAME OF PETITIONER BE REDACTED FROM AG SLIP and ORDER SHEET (LAST PAGE)
142	D-WP(C)/21911/2026	PRAVASH CHANDRA JENA	2026-05-15	page no.20 partially legible
143	D-WP(C)/22515/2026	SANKET KANUNGO	2026-05-15	Impugned order dated 20.11.2024 under Annexure- 5 wrongly mentioned in the prayer portion instead of Annex-4 as per the Index.
144	D-WP(C)/22406/2026	AMBIKA PRASAD RAY	2026-05-15	1-COURT FEE IS DEFICIENT.

				10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Rs.6/- not paid
145	D-BLAPL/14008/2026	ABHAS MOHANTY	2026-05-15	1. At page no 25 Mouza name of victim to be redacted 2. page no 35 not legible
146	D-CONTC/21464/2026	ADV.	2026-05-15	Name of the opp. Party/Contemnor not furnished in the Index.
147	D-WP(C)/22274/2026	AKSHAYA KUMAR DORA	2026-05-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.13 not neat and legible.
148	D-WP(C)/22122/2026	RANJIT SAMAL	2026-05-15	page nos. 15 and 16 partially legible

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 15-05-2026 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CMAPL/737/2022	CMAPL/737/2022	ALOK KUMAR MOHAPATRA	OTHERS. PUT UP FOR SR AFTER FILING OF C.COPY OF IMPUGNED ORDER